



**OFFICIAL MEMORANDUM**

Sub: Courts & Judges – Spread of Corona Virus Pandemic – Officers and Staff Members affected by COVID-19 in the Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry – Reports received from certain Principal District Judges – Considered – Directions issued.

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The reports received from certain Principal District Judges with regard to the Officers and Staff Members of Subordinate Courts, affected by COVID-19 Pandemic were considered by the Hon'ble Administrative Committee of the High Court, Madras.

As ordered, all the Principal District Judges shall, wherever any report relating to infection of Officers/Staff Members is received, ensure that the standard protocol in respect of prevention is undertaken and further all possible medical aid be provided to the concerned officer/staff member, with such other measures that may be required to keep the court premises safe.

HIGH COURT, MADRAS  
DATED: 26-06-2020.

Sd/- C. KUMARAPPAN  
REGISTRAR GENERAL

To

01. All the Principal District Judges/District Judges/District Judge-cum-Chief Judicial Magistrate .
02. The Chief Judge, Puducherry.